

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 1-5 in Contempt Petition (C) No. 445-449 of 2013 in Petition(s) for Special Leave to Appeal (Civil) No(s).36274-36278/2010

(From the judgement and order dated 09/03/2007 in WP No.6068/2004,WP No.6123/2004,WP No.16890/2006 dated 03/11/2010 in WP No.6068/2004,WPMP No.8971/2007,RWPMP No.35762/2010 of The HIGH COURT OF A.P AT HYDERABAD)

K.MADHAVA REDDY & ORS.

Petitioner(s)

VERSUS

GOVT.OF A.P.& ORS.

Respondent(s)

(With appln(s) for Directions and office report))

Date: 20/01/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s)

Mr. R.Basant, Sr. Adv.
Mr. G. Ramakrishna Prasad, Adv.

For Respondent(s)

Mr. D.Mahesh Babu, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. D.Mahesh Babu, Adv. appears for the respondent-State.
He prays for and is granted two weeks' time to file his objections to I.A. and vakalatnama.

Post immediately after two weeks.

| (Shashi Sareen)
| Court Master

| | (Veena Khera)
| | Court Master

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